

No.A-44011/12/2015-Ad.II  
Government of India  
Ministry of Corporate Affairs

'A' Wing, 5<sup>th</sup> Floor, Shastri Bhawan,  
New Delhi. Dated: 31<sup>st</sup> March, 2015

To  
Smt. Vaishali Naik,  
3/519, Navjeevan Society Commercial,  
Lamington Road, Mumbai-400008

Sub: Information sought under RTI Act, 2005 – regarding  
Madam,

Please refer to your application dated 14.03.2015 received by CPIO-Ad-II on 26.03.2015 on the subject mentioned above and to inform that information sought in your application is scattered in various offices of Regional Directors, Offices of the Registrar of Companies and Offices of the Official Liquidators of Ministry of Corporate Affairs. I am enclosing a detailed list of offices of Regional Directors, Registrar of Companies and Official Liquidators wherein you may file fresh application in r/o information sought pertaining to the concerned office.

2. Appeal, if any, against the above reply may be filed before the First Appellate Authority within 30 days of receipt of this letter. The name and address of the First Appellate Authority is as under:-

Shri Alok Kumar, Director,  
Ministry of Corporate Affairs,  
5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan,  
New Delhi-110001.

Encl: As above

Yours faithfully



(Rakesh Kumar)

Under Secretary to the Government of India & CPIO

Ph. No. 2338 3507

To,

1. RTI (Monitoring Cell), MCA
2. E-Governance Cell ( With a request to upload on RTI Corner)